

her tour and the details are awaited. The bills will be submitted soon after the complete details are available.

Filing of a charge sheet by a Delhi Police Officer against an American girl

399. SHRI NAVIN RAVANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that an American girl Miss Cloo Odxer has made an accusation in last April against a Delhi Police Officer that he would file a charge sheet in her case only if she sleeps with him,

(b) what were the charges against the girl and when the charge sheet was actually filed; and

(c) if there was a delay, what was the reason?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) She was arrested U/S 420/511/411/34 IPC on 31-10-79, remanded to Judicial Custody the same day by the Ilaka Magistrate. She was charge-sheeted for being in possession of travellers cheques worth \$300 stolen from Colaba, Bombay. The case was challaned on 31-3-80 and was put in court on 11-4-80.

(c) An enquiry into the allegations is being conducted which would reveal whether there was any delay in submitting the Charge-sheet to the Court, and if so, why.

Scheme correcting regional imbalances

400. SHRI M. V. CHANDRASEKHARA MURTHY: Will the Minister of INDUSTRY be pleased to state:

(a) whether a new approach has been evolved by the Industry Minis-

try with a twin objective of correcting the existing regional imbalances and creating smooth impetus in representative areas;

(b) if so, the details of the proposed scheme;

(c) whether it is also a fact that the Ministry has identified certain districts for implementing this scheme;

(d) whether Government propose to undertake a survey as a part of the new approach to grass root level planning to suggest specific programme of industrialisation with an estimate of additional implements; and

(e) whether these surveys will also take into account the availability of power, steel structure, labour force, organisational and marketing potential?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (e) In addition to existing fiscal incentives and subsidies, the Government is examining the feasibility of promoting nucleus industry in backward areas based on the infrastructure and other facilities available there. These nucleus industries could be set up either in the public sector or in the private sector to enable the growth of ancillary units, so as to utilise local raw materials, generate employment and provide the much needed momentum for industrial growth.

When the techno-economic surveys of backward areas would be conducted, the availability of power, steel structure, labour force organisational and marketing potentials would be taken into account.